

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

Item No.220 – IA 237 of 2023  
In  
CP(IB)/06(AHM)2021

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Meliora Asset Reconstruction Co Ltd  
V/s  
Baid Industries Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on 13/03/2023**

**Coram:**

Dr. Madan B Gosavi, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Ms. M A Gogia, Adv.  
For the Respondent :

**ORDER**

**IA 237 of 2023**

Learned Counsel for the applicant appeared.

List for further consideration on 31.03.2023

-Sd-

**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

-Sd-

**DR. MADAN B GOSAVI  
MEMBER (JUDICIAL)**